Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018; List of creditors as on: 13-06-2022 List of secured financial creditors belonging to any class of creditors

(Amount in )

SI.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any
No.			Date of	Amount	Amount of claim	Nature of	Amount covered by	Amount covered	Whether	% of voting	contingent	mutual dues, that	claim not	under	
			receipt	claimed	admitted	claim	security interest	by guarantee	related party?	share in CoC	claim	may be set- off	admitted	verification	
	NIL					0		0	0				-		
0	Total			-	-	0	-	0	0	0	0	0	0	0	0